

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.05 / KB/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Axis Nirman & Industries Ltd.-Versus-Hotel Birsa Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHADNAR MITRA, ADV. - } Petitioner
2. BINAY KR. UPADHYAY, ADV.
3. ARITRA MASU, ADV.

Upadhyay
31/01/18

1. RRETOBROTO KUNAR MITRA, ADV.
2. PATITA PABAN BISHWAL, Adv } R-2
3. KULPIT MAWICK Adv

31/1/2018

1. ANIRBAN RAY
2. PRITHWIRAJ SINHA
3. ISHANI SENGUPTA
4. POOJA AGARWAL

Appearing
for R-4

Pooja Agarwal
31/1/2018

1. ASIF HUSSAIN - for Resp-1

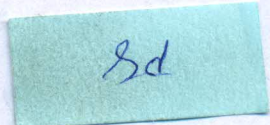
31/1/2018

P.T.O.

ORDER

Ld. Counsel for the petitioners as well as Ld. Counsel for the respondent nos. 1, 4 and 7 is present.

Applicants of I.A. No. 491/KB/2017 have sought for an interim order. However, this is a special bench and the case is to be heard by regular bench. Hence, Ld. Counsel for the applicant has prayed for an adjournment. Prayer is granted. Therefore, for hearing of interim application along with the main C.P. is posted to 09/02/2018.


(Jinan K.R.)
Member (J)